

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No. 3025**  
TO BE ANSWERED ON- 18/12/2025

**WELFARE MEASURES FOR SCHEDULED TRIBES IN PUNJAB**

**3025 Shri Charanjit Singh Channi:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has identified all eligible ST households in Punjab for coverage under Central schemes and if so, the number thereof and if not, the reasons therefor;
- (b) whether the implementation of Eklavya Model Residential Schools (EMRS) in Punjab has been reviewed and if so, the findings thereof and if not, the reasons therefor;
- (c) whether adequate funds have been allocated and utilised for tribal welfare and if so, the details thereof, year-wise and if not, the reasons therefor; and
- (d) whether new livelihood and skill development projects for ST communities in border districts are proposed and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SH. DURGADAS UIKEY)

- (a): As per Census 2011 publish by RGI there are no notified Scheduled Tribe in Punjab, Chandigarh, Haryana, NCT of Delhi and Puducherry in 2011
- (b): The criteria for implementing EMRS Schools is blocks having more than 50% Scheduled Tribes population and at least 20000 tribal persons residing. Hence the question does not arise as this criteria is not fulfilled in Punjab.
- (c) & (d): As per the details given in part a of the answer, the question does not arise.

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